

(ii) G.S.R. 414(E) published in Gazette of India dated the 16th August, 1978, rescinding certain orders mentioned in the Notification issued under the Essential Commodities Act, 1955.

(iii) G.S.R. 415(E) published in Gazette of India dated the 16th August, 1978, rescinding certain orders mentioned in the Notification issued under the Essential Commodities Act, 1955.

(iv) G.S.R. 416(E) published in Gazette of India dated the 16th August, 1978 rescinding Notification No. G.S.R. 1752 dated the 20th November, 1967.

[Placed in library. See No. LT—2739/78]

THIRD AND FINAL REPORT OF SHAH COMMISSION OF INQUIRY, MEMORANDUM OF ACTION TAKEN ON THE REPORT, STATEMENT, RE. HINDI VERSION OF REPORT AND SIXTY-SIXTH REPORT OF LAW COMMISSION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LAOUR (SHRI RAVINDRA VARMA): Sir, on behalf of Shri Shanti Bhushan, I beg to lay on the Table:

(1) A copy each of the following papers under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—

(a) Third and Final Report dated the 6th August, 1978 of Shah Commission of Inquiry set up to inquire into the misuse of authority, excesses and mal-practices committed during the Emergency.

(ii) Memorandum of the Action taken by the Government on the above Report.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Report and the Memorandum of Action taken.

[Placed in library. See No. LT—2740/78]

(3) A copy of the Sixty-sixth Report (Hindi versions) of the Law Commission on Married Women's Property Act, 1874. [Placed in library. See No. LT—2741/78].

STATEMENT RE CORRECTION OF ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. ZULFIQURULLAH): On behalf of Shri H. M. Patel, I beg to lay on the Table a statement (i) correction the reply given on the 12th May, 1978 to Unstarred Question No. 10180 by Shri. Ahsan Jafri regarding employees in State Bank of India, Gujarat and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT—2742/78].

REPORT OF COMMITTEE ON CONSUMER PRICE INDEX NUMBERS.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Committee on Consumer Price Index Numbers. [Placed in library. See No. LT—2743/78].

STATEMENT CORRECTING THE INFORMATION RE. AMENDMENT OF EMPLOYMENT OF CHILDREN ACT

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENEKA DEVI BARAKATAKI): I beg to lay on the Table a statement (Hindi and English versions) correcting the information given about amendment of Employment of Children Act, in the statement laid on the Table on the 28th August, 1978 in reply to Unstarred Question No. 4653 regarding recommendations of Working Group on employment of Children. [Placed in library See No. LT—2744/78].

REVIEW AND ANNUAL REPORT OF JUTE CORPORATION OF INDIA FOR 1976-77 AND STATEMENT RE. DELAY IN LAYING REPORT.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1976-77.

(ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.